

CAUSE LIST OF THE COURT OF **SRI GIRISHA.R.B.**, ADDL. CIVIL
JUDGE AND JMFC., HOSAKOTE FOR THE DAY **19.10.2020**

REVISED CAUSE LIST

MORNING SESSION	AFTERNOON SESSION
<p style="text-align: center;">EVIDENCE</p> <p>1. CC 1208/2014 2. CC 19/2015 3. CC 1100/2015 4. CC 1111/2015 5. CC 669/2016</p>	<p style="text-align: center;">HEARING</p> <p>12. CC 314/2016 13. CC 783/2016 14. CC 1067/2016 15. CC 212/2017 16. CC 347/2017 17. CC 1585/2017 18. CC 1594/2017 19. CC 178/2018 20. CC 277/2020 21. CC 831/2020 22. OS 243/2020</p>
<p style="text-align: center;">HEARING</p> <p>6. Crime 86/2020 NGPS 7. Crime 86/2020 TS Halli PS 8. Crime 101/2020 NGPS 9. CC 1189/2014 10. CC 1181/2016 11. CC 1801/2016</p>	

Hosakote

Dated: - 17.10.2020

Gim, 17/10/2020
Addl. Civil Judge & JMFC.,
Hosakote

Note:

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social distancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.

CAUSE LIST OF THE COURT OF **SRI VINAYAK MAYANNAVAR**. PRL. CIVIL
JUDGE AND JMFC., HOSAKOTE FOR THE DAY **19.10.2020 at 2.45 PM**

HEARING

1. Crl. Misc. 235/2020
2. Crl. Misc. 236/2020
3. Crl. Misc. 238/2020
4. PCR 152/2020
5. Crime 409/2019 HPS
6. Crime 71/2020 ANGPS
7. CC 1171/2018
8. CC 1505/2018
9. ~~OS 298/14~~
10. OS 404/2012
11. OS 30/2019
12. OS 245/2020 (Lakshamma Vs.
Venkataramanappa)

J.C.MATTER

13. CC 623/2018
14. Crime 68/2020 ANGPS
15. Crime 282/2020

Hosakote

Dated: -17.10.2020

Prl. Civil Judge & JMFC.,
Hosakote

Note:

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